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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: Now, Papers to be laid on the Table of the House.

THE MINISTER OF DEFENCE (SHRI A.K. ANTONY): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Defence Institute of Advanced Technology, Pune, for the years 2006-2007 to 2010-2011, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Defence Institute of Advanced Technology, Pune, for the years 2006-2007 to 2010-2011.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 8515/15/13)

अत्प्रसंख्यक कार्य मंत्रालय में शज्य मंत्री (श्री निनोग ईरींगा): माननीय अध्यक्ष मठोदया, मैं वरिष्ठ सचियोगी डॉ. फारुख अब्दुल्ला जी के नाम के समक्ष उल्लिखित नवीन और नीतकरणीय ऊर्जा मंत्रालय के वर्ष 2013-14 की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

(Placed in Library. See No. LT 8516/15/13)

THE MINISTER OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE): Madam, I beg to lay on the Table:-

- (1) A copy of the Annual Report (Hindi and English versions) of the National Instructional Media Institute, Chennai, for the year 2011-2012, alongwith Audited Accounts.
- (2) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Instructional Media Institute, Chennai, for the year 2011-2012.

(Placed in Library. See No. LT 8517/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRIMATI PANABAKA LAKSHMI): Madam, on behalf of my senior colleague, Shri Anand Sharma, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the National Jute Board, Kolkata, for the year 2011-2012, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Jute Board, Kolkata, for the year 2011-2012.
- Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.
- (2)

(Placed in Library. See No. LT 8518/15/13)

(3) A copy of the Notification No. S.O. 26(E) (Hindi and English versions) published in Gazette of India dated 2nd January, 2013, exempting the State Agencies from the operation of the Order No. S.O. 2659(E) dated 31st October, 2012 upto the extent of a total quantity of 3.48 lakh bales for the Jute Year 2012-13 under sub-section (2) of Section 16 of the Jute Packaging Material (Compulsory Use in Packing Commodities) Act, 1987.

(Placed in Library. See No. LT 8519/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): On behalf of Shri G.K. Vasan, Madam, I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

- (i) Review by the Government of the working of the Cochin Shipyard Limited, Kochi, for the year 2011-2012.
- (ii) Annual Report of the Cochin Shipyard Limited, Kochi, for the year 2011-2012, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 8520/15/13)

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): Madam, I beg to lay on the Table a copy of the Notification No. S.O.273(E) (Hindi and English versions) published in Gazette of India dated 24th January, 2013, making certain amendments to Notification No. S.O. 93(E) dated 29th January, 1998 issued under Section 3 of the Environment (Protection) Act, 1986.

(Placed in Library. See No. LT 8521/15/13)

अत्प्रसंख्यक कार्य मंत्रालय में राज्य मंत्री (श्री निनोन ईशीन): माननीय अध्यक्ष महोदया, मैं वरिष्ठ सचिवोंगी श्री पबन शिंह शाठोआर जी के नाम के समक्ष अंतिलिखित संसदीय कार्य मंत्रालय के वर्ष 2013-14 की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी अंस्करण) सभा पटल पर रखता हूँ।

(Placed in Library. See No. LT 8522/15/13)

THE MINISTER OF STATE OF THE MINISTRY OF YOUTH AFFAIRS AND SPORTS AND MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI JITENDRA SINGH): Madam, I beg to lay on the Table a copy of the Ministry of Defence, Coast Guard Director General, Group 'A' post Recruitment Rules, 2013 (Hindi and English versions) published in Notification No. S.R.O. 8 in Gazette of India dated 26th January, 2013 under sub-section (3) of Section 123 of the Coast Guard Act, 1978.

(Placed in Library. See No. LT 8523/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI D. PURANDESWARI): Madam, I beg to lay on the Table:-

(1) A copy of the Notification No. G.S.R.58(E) (Hindi and English versions) published in Gazette of India dated 31st January, 2013, designating Shri Mukesh Bhatnagar, Additional Director General Foreign Trade as Authorised Officer for the purpose of the Safeguard Measures (Quantitative Restriction) Rules, 2012 issued under Rule 3(1) of the said Rules.

(2) A copy of the Notification No. G.S.R. 59(E) (Hindi and English versions) published in Gazette of India dated 31st January, 2013, notifying the countries, mentioned therein, as developing countries for the purposes of the Section 9A of the Foreign Trade (Development and Regulation) Act, 1992 issued under sub-section (4)(a) of Section 9A of the said Act.

(Placed in Library. See No. LT 8524/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (DR. S. JAGATHRAKSHAKAN): Madam, I beg to lay on the Table:-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Rubber Manufacturers Research Association, Thane, for the year 2011-2012, alongwith Audited Accounts.
- (ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Indian Rubber Manufacturers Research Association, Thane, for the year 2011-2012.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library. See No. LT 8525/15/13)

- (3) A copy of the Notification No. S.O. 289(E) (Hindi and English versions) published in Gazette of India dated 30th January, 2013, making certain amendments to Notification No. S.O. 1105(E) dated 11th October, 2004 under Section 29B of the Industries (Development and Regulation) Act, 1951.

(Placed in Library. See No. LT 8526/15/13)

- (4) A copy of the Trade Marks (Amendment) Rules, 2013 (Hindi and English versions) published in Notification No. G.S.R. 21(E) in Gazette of India dated 14th January, 2013 under sub-section (4) of Section 157 of the Trade Marks Act, 1999.

(Placed in Library. See No. LT 8527/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKKUNNIL SURESH): Madam, I beg to lay on the Table copy a each of the following Notifications (Hindi and English versions) under sub-section (2) of Section 7 of the Employees' Provident Fund and Miscellaneous Provisions Act, 1952:-

- (1) The Employees' Provident Funds (Amendment) Scheme, 2013 published in Notification No. G.S.R. 60(E) in Gazette of India dated 1st February, 2013.
- (2) The Employees' Pension (Amendment) Scheme, 2013 published in Notification No. G.S.R. 80(E) in Gazette of India dated 14th February, 2013.

(Placed in Library. See No. LT 8528/15/13)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATYANARAYANA): Madam, I beg to lay on the Table:-

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of Section 212 of the National Highways Act, 1988:-

- (i) S.O. 1574(E) published in Gazette of India dated 13th July, 2012, notifying the details of the National Permit Account and the Share of the States and Union territories out of the consolidated fee deposited in the National Permit Account, mentioned therein.
- (ii) The Central Motor Vehicles (Amendment) Rules, 2012 published in Notification No. G.S.R. 514(E) in Gazette of India dated 29th June, 2012.

(Placed in Library. See No. LT 8529/15/13)

- (2) A copy each of the following Notifications (Hindi and English versions) under section 10 of the National Highways Act, 1956 :-

- (i) S.O. 2(E) published in Gazette of India dated 1st January, 2013, regarding acquisition of land for building,

maintenance, management and operation of National Highway No.12 (Bhopal-Biaora Section) in the State of Madhya Pradesh.

- (ii) S.O.44(E) published in Gazette of India dated 4th January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No.75 (Satna-Bela Section) in the State of Madhya Pradesh.
- (iii) S.O. 45(E) published in Gazette of India dated 4th January, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No.212 (Kerala-Karnataka Border to Kollegal Section) in the State of Karnataka.
- (iv) S.O. 85(E) and S.O. 86(E) published in Gazette of India dated 8th January, 2013, regarding acquisition of land for building, maintenance, management and operation of different stretches of National Highway No.89 in the State of Rajasthan.
- (v) S.O. 217(E) published in Gazette of India dated 21st January, 2013, making certain amendments in the Notification No. S.O. 48(E) dated 5th January, 2012.
- (vi) S.O. 385(E) published in Gazette of India dated 15th February, 2013, regarding acquisition of land for building, maintenance, management and operation of National Highway No. 8 (Beawar-Baghana) in the State of Rajasthan.

(Placed in Library. See No. LT 8530/15/13)
